

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1307, 1303 & 1304 OF 2019

IN
DFR NO. 2203 of 2019

Dated: 08th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Ravi Shanker Kapoor

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

ORDER

Issue notice to the Respondents on the I.A. No. 1307 of 2019 (Appln. for leave to file appeal), IA No. 1303 of 2019 (Appl. for condonation of delay in filing the appeal) and IA No. 1304 of 2019 (Appl. for waiver of court fee) as well as on the main appeal returnable on 05.09.2019. Dasti, in addition, is permitted.

List the matter on **05.09.2019.**

(Ravindra Kumar Verma)
Technical Member

Kt/m

(Justice Manjula Chellur)
Chairperson